

## Annexure – 7

Name of the corporate debtor: Asian Hotels (West) Limited; Date of commencement of CIRP: 16 September 2022; List of creditors as on: 15 March 2023

(Amount in ₹)

**List of operational creditors (Government dues)**  
(for creditor claims received as of 15 March 2023 electronically and/or physically)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of Customs, Mumbai	Central Government	30/09/2022	82,025,548	-	Dues against bonds with custom authorities	No	NA	-	-	-	82,025,548	-
2	Employees' State Insurance Corporation, Sub-Regional Office, Marol, Mumbai- 400093	Central Government	11/10/2022	1,145,023	-	Dues against ESI contribution	No	NA	-	-	-	1,145,023	-
3	The Commissioner of Customs, NS-II, JNCH, Nhava Sheva	Central Government	15/10/2022	10,667,361	-	Dues against bonds with custom authorities	No	NA	-	-	-	10,667,361	-
4	Deputy Commissioner Of Income Tax,	Central Government	09/11/2022	3,192,440	31,947	Dues against Income Tax demand	No	NA	-	-	3,160,493	-	Duplicate entry of demand, rectification pending by ITD
	<b>TOTAL</b>			<b>97,030,372</b>	<b>31,947</b>						<b>3,160,493</b>	<b>93,837,932</b>	